



**IN THE NATIONAL COMPANY LAW TRIBUNAL,
DIVISION BENCH – I, CHENNAI**

IA(IBC)/1309(CHE)/2023 in CP/IB/297(CHE)/2021

*(Filed under Section 60(5) of Insolvency and Bankruptcy Code, 2016 read with Rule
11 of NCLT Rules, 2016)*

In the matter of M/s. Nucleus Satellite Communications (Madras) Private Limited

PacMart Packaging

*Represented by its Partner D. Nirmala
Poondi Road, Beemanthoppu Village,
Neyveli Road, Thiruvallur – 602 023*

... Applicants

-Versus-

Rongali Sridevi

*Resolution Professional of
Nucleus Satellite Communications (Madras) Private Limited
Door No. 11, Ground Floor, Indira Foundation,
Krishnamma Road, Nungambakkam, Chennai – 600 034*

... Respondents

Present:

For Applicant : G. Gautam Ram Vittal, Advocate

CORAM:

**SANJIV JAIN, MEMBER (JUDICIAL)
VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)**

Order Pronounced on 12th September 2023

ORDER

Per: SANJIV JAIN, MEMBER (JUDICIAL)

This is an Application filed by the Applicant under Section 60(5)
of Insolvency and Bankruptcy Code, 2016 seeking relief as follows;

S. Venkatesh

[Signature]



- (i) *Condone the delay of 67 in the requisite Form – B before the Respondent under Section 60(5)(b) of IBC, 2016*
- (ii) *Direct the Respondent to accept the Form – C and process the claim Form submitted by the Applicant;*
- (iii) *pass such further or other orders, as this Hon'ble Tribunal may deem fit and proper in the circumstances of case and render justice.*

2. This Tribunal vide its order dated 12.09.2023 passed in IA(IBC)/1515/CHE/2023 has ordered for Liquidation of the Corporate Debtor viz. M/s. Nucleus Satellite Communications (Madras) Private Limited and appointed Mr. Ramakrishnan Sadasivan as the Liquidator.

3. Under the circumstances, we dispose of this Application, with a direction to the Applicant to lodge the claim before the Liquidator within the time limit as specified under the provisions of the I&B Code, 2016, and IBBI (Liquidation Process) Regulations, 2016.

4. With the above directions, these Application stands **disposed of**.

— Sd —

VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

— Sd —

SANJIV JAIN
MEMBER (JUDICIAL)

Raymond